

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.11.2018

ORDER NO. 255 OF 2018

Hon'ble President is pleased to partially modify the roster order no. **238 of 2018 for CESTAT, New Delhi** constituting Single Member Bench to hear the below mentioned part-heard matter:-

On 30.11.2018 at 02.30 p.m. Hon'ble Sh. Anil Choudhary, Member (J) will hear the following part-heard matter (in continuation to matters notified vide roster order no. 250 and 251 of 2018):-

ST/51213-51214/2018-SM

By order,



(Bineesh Kumar K. S.)
Registrar

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Dy. Registrar